

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Cr1) No(s).3449/2009

KANWARJIT SINGH KAKKAR

Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent(s)

(With appln(s) for stay  
WITH SLP(Cr1) NO. 4010 of 2009  
(With office report)

Date: 08/12/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rajat Sharma,Adv.  
Dr. Kailash Chand,Adv.

For Respondent(s) Ms. Varuna Bhandari,Adv.  
Mr. Kuldip Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

In both the cases await return of notice of  
respondent No. 2.  
List the matters on 19.1.2011.

(SUNIL THOMAS)  
Registrar